

(b) Besides imparting training in the trade for a period of 18 months in the Industrial Training Institutes, as in the case of craftsmen training, special instructions are imparted in business management, principles of co-operation, vocational counselling etc. The trainees will also be given practical training, preferably in small scale industries where they will have opportunities for learning not only the techniques of the trade but also of entrepreneurship.

Stipends will be awarded to 50 per cent. of trainees at the rate of Rs. 25/- per month.

DEMAND MADE FOR STATUTORY BOARD BY THE ALL INDIA HANDLOOM WEAVERS' CONGRESS HELD AT LUCKNOW

52. SHRI V. K. DHAGE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are aware of the news published in the *Statesman* of the 5th January, 1960, that the All-India Handloom Weavers' Congress held at Lucknow on or about the 4th January, 1960, demanded that Government should establish a statutory Board; and

(b) if so, whether Government have considered the said demand?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Yes, Sir.

(b) Not as yet.

PAPERS LAID ON THE TABLE

COMMUNICATIONS TO THE GOVERNMENT OF CHINA ON INDIA-CHINA RELATIONS

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): Sir, I beg to lay on the Table copies of the latest communications sent to the Government of China on India-China relations. [Placed in Library. See No. LT-1887/60.]

DR. H. N. KUNZRU (Uttar Pradesh): May I know, Sir, whether these will be circulated to the Members?

SHRI JAWAHARLAL NEHRU: So far as we are concerned we shall provide them. It is for the Secretariat of the Rajya Sabha to make the distribution.

SHRI V. K. DHAGE (Bombay): When will it be circulated, Sir?

MR. CHAIRMAN: We shall get copies and they will be circulated to the Members.

STATEMENT ON THE WORKING OF THE ANDAMAN FORESTS DEPARTMENT

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to lay on the Table a statement on the working of the Andaman Forests Department. [Placed in Library. See No. LT-1888/60.]

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 128, dated the 11th January, 1960, publishing an amendment in Government Notification S.R.O. No. 180, dated the 10th January, 1957. [Placed in Library. See No. LT-1884/60.]

STATEMENT ON THE INDO-PAKISTAN CANAL WATER DISPUTE

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): Sir, on behalf of Shri J. S. L. Hathi, I beg to lay on the Table a statement on the Indo-Pakistan Canal Water Dispute. [Placed in Library. See No. LT-1891/60.]